

NOTICE

As directed, the work cleansing data of registered Advocates practising at Principal Bench, High Court of Bombay (Appellate Side as well as Original Side) is in process. Facility of online verification on the official website is operational since October 2021. However, despite this facility, a large number of incorrect and unverified entries exist which had to be verified through the given online verification facility. Henceforth, services of email and SMS will be available to verified advocates and registered law firms only.

The list of verified / unverified advocates and unverified Law Firms is published on official website of the High Court of Bombay. It is hereby informed to go through the said lists and verify Advocates/ Law Firms figured in the published list through the online verification facility.

In the case of registered Law Firms, the partner of the Firm attempting for registration should be verified as a registered Advocate to qualify for registration as partner of Law Firm.

After three hours of successful verification through the online facility, the Advocates are requested to get themselves registered on the e filing portal (<https://efiling-mh.ecourts.gov.in/register/AdvocateOnRecord>) through Advocate registration for new user.

Central Project Coordinator